

Employment to ITIs Graduates

1675. SHRI PRAKASH JAVADEKAR : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that according to a recent survey conducted by the Ministry, 30 percent of Industrial Training Institutes (ITIs) graduates remain unemployed;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by Government to ensure that these graduates are absorbed by the industry?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Administration of ITIs is under the control of State Governments/Union Territory Administrations and therefore, data on employment and unemployment is not maintained centrally. However, according to performance evaluation of ITIs conducted by Quality Council of India in January 2011, graduates from Government ITIs getting employment has been about 60%. However it has been upto 99% in case of ITIs running Centres of Excellence (COE) courses in upgraded ITIs.

The reasons for not getting employment have been either trainees opting for apprenticeship training, lack of close linkage with the industry or lack of quality training because of large number of vacancies of trainers in ITIs.

(c) Unemployment of ITI trained graduates arises on account of poor industry linkage. Upgradation of 1396 Govt. ITIs through Public Private Partnership (PPP) as well as upgradation of 100 ITIs through domestic resources and 400 ITIs through world bank assistance has been undertaken with a view to introduce multi-skilling courses as per nearby industry-cluster and/or modernization of infrastructure or trades that are in demand. For each ITI taken up under the Scheme, an Industry Partner is associated to lead the process of upgradation. An institute Management Committee (IMC), headed by the Industry Partner, is constituted. Under this scheme the IMC has been given financial and academic autonomy to manage the affairs of the ITI. The IMC is allowed to determine upto 20% of the admission in the ITI. The Industry Partner provides financial assistance as well as machinery and equipment to the ITI. It arranges to provide training to instructors and on the job training to trainees. State Governments remain the owner of the ITIs and continue to regulate admissions, etc.

Implementation of NFLMW

1676. SHRI RAJIV PRATAP RUDY : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of times the National Floor Level Minimum Wages (NFLMW) has been raised in the last three years;